

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 871**  
TO BE ANSWERED ON THE 25<sup>TH</sup> JULY, 2023

**STRENGTHENING OF FPOS**

871. SHRI RODMAL NAGAR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the efforts being made by the Government for strengthening the FPO's holding;
- (b) the details of the schemes being implemented by NABARD for the welfare of the farmers in Madhya Pradesh;
- (c) the schemes being implemented for the welfare of the farmers in tribal regions;
- (d) the funds allocated to Madhya Pradesh under National Mission on Edible Oils (NMEO); and
- (e) the details of the funds allocated to Madhya Pradesh under Rashtriya Krishi Vikash Yojana, district-wise?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a): The Government of India has launched the Central Sector Scheme for "Formation and Promotion of 10,000 Farmer Producer Organizations (FPOs)" in the year 2020 with a total budgetary outlay of Rs.6865 Crores which will enable farmers to enhance their bargaining power, leverage economies of scale, reduction in cost of production and enhancing farmers' incomes through aggregation of their agricultural produce, thus playing a major role towards sustainable incomes. Under the said scheme, FPOs being provided financial assistance upto Rs.18.00 lakh per FPO for a period of 03 years. In addition to this, provision has been made for matching equity grant upto Rs.2,000 per farmer member of FPO with a limit of Rs.15.00 lakh per FPO and a credit guarantee facility upto Rs.2 crore of project loan per FPO from eligible lending institution to ensure institutional credit accessibility to FPOs. Further, Rs.25 Lakhs are given to CBBOs for hand holding each FPO over a period of five years.

(b): The details of the schemes being implemented by NABARD for the welfare of the farmers in Madhya Pradesh is at **Annexure-I**.

(c): The schemes being implemented for the welfare of the farmers in tribal regions is at **Annexure-II**.

(d): The year-wise funds allocated to Madhya Pradesh under National Mission on Edible Oils (NMEO):

Year	Allocation(Rs In Lakh)
2022-23	3574.770
2023-24	4579.998

(e): The year-wise funds allocated to Madhya Pradesh under Rashtriya Krishi Vikas Yojana (RKVY):-

Year		Allocation (In Rs crore)	Release (In Rs crore)
2018-19		174.38	219.17
2019-20		182.53	217.26
2020-21		170.96	43.00
2021-22		197.46	96.62
2022-23	A. RKVY-DPR component	180.50	45.12
	B. Annual Action Plan Components	205.00	135.55

*\*No district-wise / region-wise allocation or release of funds is made under the RKVY scheme.*

**The details of the schemes being implemented by NABARD for the welfare of the farmers in Madhya Pradesh is as follows:-**

**1. Central Sector Scheme for “Formation and Promotion of 10,000 Farmer Producer Organizations (FPOs)”:**

Under CSS on 10000 FPOs, 128 FPOs have been promoted by NABARD with membership of 29505 farmers. Similarly, NABARD has promoted 124 FPOs covering 56,622 farmers, with grant assistance of Rs.18.00 crore out of NABARD's own programme.

**2. Watershed Development Fund (WDF):**

Under WDF, NABARD has sanctioned 83 projects to take up soil and water conservation on watershed basis covering 76,522 farmers involving amount of Rs.53 crore.

**3. Tribal Development Fund:**

NABARD is implementing 100 projects in tribal areas with an objective of promoting livelihoods through orchards and other income generation activities covering 75,176 families. Total amount sanctioned is Rs.306.30 crore.

**4. Farm Sector Promotion Fund:**

NABARD has sanctioned 58 programmes on capacity building for adoption of technology and various seminars and workshops on agriculture and allied sector covering 2,903 farmers.

**5. Climate Change Fund:**

For awareness building and concept note preparation, 13 programmes have been conducted by NABARD, involving a grant amount of Rs.0.25 crore under the fund.

**6. Adaptation Fund:**

NABARD has been designated as National Implementing Entity (NIE) for implementation of Adaptation projects under Adaption Fund Board by Govt. of India. NABARD is implementing 2 projects with assistance of Rs.25.21 crore, benefiting 7,609 farmers directly and 32,292 farmers indirectly.

**7. National Adaptation Fund for Climate Change:**

Under National Adaptation Fund for Climate Change (NAFCC), NABARD has implemented 01 project of Rs.24.15 crore, benefiting 60 villages.

**8. PACS as MSC:**

To develop PACS as Multi Service Centres (MSCs), NABARD has sanctioned Rs.56.80 crore to 21 DCCBs to promote 259 PACSs.

**9. Agricultural Marketing Infrastructure (AMI) sub Scheme of ISAM:**

NABARD is the implementing agency to channelize subsidy for the AMI scheme. NABARD has sanctioned 3,475 projects under capital linked subsidy scheme covering amount of Rs.657.58 crore.

**10. Micro Enterprise Development Programme (MEDP) & Livelihood and Enterprise Development Programme (LEDP):**

As part of livelihoods creation, 165 MEDP and 142 LEDP programmes were conducted in the State of Madhya Pradesh for members of matured SHGs. Total number of women SHG members covered are 19,900.

**11. JLGPI:**

Under the scheme, 07 projects are under implementation for formation of Joint Liability Group (JLGs) in various banks / NGOs. Total grant amount involved is Rs.4.48 crore.

**12. Rural Haat / Rural Mart:**

NABARD has supported 12 Rural Haats and 31 Rural Marts to facilitate organized market for local growers. Total amount involved is Rs.3.03 crore.

The schemes being implemented for the welfare of the farmers in tribal regions is as follows: -

- 1) NABARD created a dedicated fund, viz., Tribal Development Fund (TDF), in the year 2003-04, out of its own profit, for providing support to tribal families of India for generating sustainable livelihood opportunities. First project from TDF was sanctioned in the year 2005-06 and since then, 968 projects have been sanctioned by NABARD, benefitting 6.08 lakh families covering 5.71 lakh acre area. Grant support is provided for developing small orchard, agri-allied activities, microenterprise development, tribal handicraft promotion activities, etc. In addition to this, support is provided for promoting awareness about health and sanitation, women development activities and providing training and capacity building to the project beneficiaries.
- 2) As informed by Ministry of Tribal Affairs, the scheme Pradhan Mantri Janjatiya Vikas Mission (PMJVM), which is being implemented through The Tribal Cooperative Marketing Development Federation of India (TRIFED), an autonomous body under the Ministry, provides financial assistance to the State Governments for procurement of notified Minor Forest Produces (MFPs) at Minimum Support Price (MSP) to safeguard the livelihood of tribal MFP gatherers. It also provides financial support for value addition activities of tribal produce through setting up of Van Dhan Vikas Kendras (VDVKs) to scale up the income of the tribal people associated with these Kendras. A typical Van Dhan Kendra will cater to approximately 15 Self Help Groups (SHGs) consisting of a total of 300 members. The SHGs would belong to a contiguous area, preferably in the same or nearby villages to reap the advantages of economics of scale in MFP related activities. Till date TRIFED has sanctioned 3555 VDVKs covering 10.63 lakhs tribal forest gatherers.
- 3) Under Central Sector Scheme for "Formation and Promotion of 10,000 Farmer Producer Organizations (FPOs)", it was provisioned in the scheme guidelines that in order to promote the forest and minor forest produce by the tribal communities, intensive efforts will be made by the implementing agencies to prioritize formation & promotion of FPOs in the notified tribal areas in the country. The benefits of quality input, technology, credit and value addition and processing as well as better market access should reach the tribal community and North-East Region through the scheme in co-operation with Tribal Affairs Ministry, DONER and North Eastern Council (NEC).

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